

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:353  
ANSWERED ON:25.02.2015  
INFRASTRUCTURAL NORMS UNDER RTE ACT  
Kher Smt. Kirron

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the number of schools which have been shut down so far by the Government for not following infrastructural norms under RTE Act, State/UT- wise and year-wise;
- (b) whether the quality of education in these schools has been assessed and if so, the details thereof; and
- (c) whether the Government will review the norms under RTE Act to ensure that quality of education provided takes precedence over all other considerations and if so, the details thereof?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b): The recognition of schools is in the domain of State Governments/UT Administrations. Only Punjab and Himachal Pradesh Governments have so far, reported closing of schools due to non-compliance of the norms under Right of Children to Free and Compulsory Education (RTE) Act, 2009 which has come into force from 1st April, 2010. Punjab has reported closure of 1170 schools in 2013 and Himachal Pradesh 4 schools (2 in 2013 and 2 in 2014) due to failure to maintain norms under the RTE Act.

(c): Quality of education is intrinsic to the RTE Act as it provides for a suitable pupil-teacher ratio, duties for teachers' including, inter alia, to complete the curriculum and regular and continuous assessment of students' performance. The RTE Act also gives due attention to the school environment, which facilitate childrens' participation and retention in schools, through norms and standards in the Schedule of the Act.